

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/234/2016

NAME OF THE PETITIONER(S) : Ayoli Abdulla

NAME OF THE RESPONDENT(S) : M/s Meezan Realtors Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dr. K.S. RaviChandran, PCS
S. Manjula Devi, Ady
For KSR KLO company secretaries,
CBE
2. Rajasekhar VK

For Petitioner

[Signature]

Respondents
counsel for the ~~petitioners~~
[1 to 4]

Rajanthan.

ORDER

Counsel representing both the parties present. Arguments heard. **Orders reserved.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)